

SHRI VISWANATHA MENON : One of the sons of one of the Ministers in his Ministry has been appointed to a covenanted post in one of the foreign oil companies. It is a fact.

DR. TRIGUNA SEN: The first question is whether it is in the interests of the nation to nationalise oil companies without paying compensation. I am sorry, perhaps, it is not the policy of the Government to nationalise without paying any compensation. (*Interruptions*) Let me repeat, it is not the policy of the Government, as I know it, to nationalise without paying compensation.

Secondly, the hon. Member has said that one of the sons of the Ministers has got a covenanted post in the oil companies. Firstly, I have no son....

SHRI VISWANATHA MENON: I know that he has no son. I was referring to a Minister in his Ministry.

DR. TRIGUNA SEN: I do not know about any of my colleagues, but far as I have heard from them, whether it be Shri D.R Chavan or Shri Nitijaraj Singh Chaudhury, they have not got any of their sons in a covenanted post.....

SHRI MADHU LIMAYE (Monghyr): Let him make inquiries.

DR. TRIGUNA SEN: ... in the oil companies. So, I deny this.

MR. SPEAKER: Is it not better to have no sons at all?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS, AND MINES AND METALS (SHRI D. R. CHAVAN): For the information of the hon. Member, I may say that I have got only one son who is continuing his education in the USA.

12.41 hrs.

RE: UNEMPLOYMENT SITUATION
IN THE COUNTRY

SHRIMATI ILA PALCHOU DHURI

(Krishnagar) : I have an urgent submission to make?....

SHRI VASUDEVAN NAIR (Peer-made) : I should like to make a submission. Today, all over this country, tens of thousands of young men and women are observing day of unemployment and right of youth. We have already sent to you a calling-attention-notice on the subject.

As far as you are concerned, in Delhi also, they are observing this day. But as we have pointed out on many earlier occasions, whenever some people want to come to Parliament to meet the Prime Minister or the Minister concerned, or you, Sir, there is an army of policemen surrounding this building and they are not allowed to come and meet you or the Minister or the Prime Minister. Today, you should see what is happening in Delhi. Is this country being turned into a concentration camp or what else? There are people coming to make their representations...

SHRI INDRAJIT GUPTA (Alipore): They are not tackling the basic problem of unemployment. But every day they come and say that Naxalites are growing in the country are breeding Naxalites by doing this kind of thing. Why don't you receive them and hear them? They are all young people, students and youth....

SHRI VASUDEVAN NAIR : You should see what is happening in Parliament Street and Patel Chowk.

SHRI INDRAJIT GUPTA: Where are they to go? If they have got no place to make their representations, where are they expected to go ?

DR. MAITREYEE BASU (Darjeeling) : In Russia, are they allowed to go to the Supreme Soviet?

SHRI INDRAJIT GUPTA : There is no unemployment in Russia. (*Interruptions*)

SHRI H. N. MUKERJEE (Calcutta North-East): When Parliament is in session, and people have come from all parts of the country, have they not got access to you?

SHRI S. M. BANERJEE (Kanpur): Why don't you allow this deputation to come and meet you? We only want that they should be allowed to come and present their memorandum to the Hon. Speaker.

DR. MAITREYEE BASU : First allow the youth to approach the Supreme Soviet (*Interruptions*)

SHRI H. N. MUKERJEE : It is part of parliamentary democracy that they should be allowed. When Parliament is in session and young people come in a deputation on an issue like unemployment, about which Dr. Ram Subhag Singh has given notice of a Bill, and so many other efforts are being made, could they not approach you? They want access to you or to the Minister to put their case before you or the Minister. This is a live issue, a burning issue before the country, and they have come from all parts of the country, I do not know, but they have come here, and they have met us, and they have talked to us, and they want to talk you, and we are merely intermediaries in the business.

SHRI S. M. BANERJEE : At least, the delegation should be allowed to come to you and present the memorandum, because this is a problem of unemployment. You should see what is happening outside...

MR. SPEAKER : I am not aware of what is going on outside the Parliament. I know only what is happening inside Parliament.

SHRI S. M. BANERJEE : They are not allowed to hand over their memorandum either to the Prime Minister or to the Planning Commission or to the Hon. Speaker. Delhi has been converted into a concentration camp, because they cannot come and meet people. They have come all the way from distant places.

MR. SPEAKER : So far as the procedure is concerned, any member can present it on their behalf.

SHRI S. M. BANERJEE : Will you allow me to lay it on the Table? I can do that (*Interruptions*).

MR. SPEAKER : What is this daily practice of shouting at the end of the

question hour? Do not do it.

SHRI NATH PAI (Rajapur) : I cannot afford to shout.

SHRI S. M. BANERJEE : We are all employed. That is why we do not think about them.

SHRI NATH PAI : May I know you the connection of the matter that is being raised in the House with your responsibility? When the SYS staged a mammoth demonstration before Parliament last year, the Prime Minister got up and assured us that unemployment 'is a grave issue engaging our attention and we are determined to do everything possible to combat it'. May we on this occasion request them to make a statement as to what are the steps that are being taken.

You will remember that last year my hon. friend, Shri Kundu and others arranged mammoth demonstration here. Then an assurance was given to Parliament. This is a question of implementation of that assurances. It is your responsibility to ensure that assurances given to this House by Ministers are implemented. Would you, therefore, direct the Finance Minister to make a statement as to what they have done to fulfil the promise the Prime Minister made? (*Interruptions*)

MR. SPEAKER : Suddenly so many of you get up and speak simultaneously, about subjects on which I have no knowledge at all. Kindly do not do it every day. It is becoming automatic everyday (*Interruptions*).

SHRI S. KUNDU (Balasore) : The blanket ban should be removed. They should be allowed to come in (*Interruptions*).

MR. SPEAKER : I have not so many ears. I can listen only to one member at a time.

श्री शिव चन्द्र झा (मधुबनी) : अध्यक्ष महोदय, एक हफ्ता हो गया मुझे नोटिस दिये हुए। यहाँ पर पास ही में आकाशवाणी का

दफ्तर है। इस के लिए कुछ होना चाहिए।

श्री रवि राय (पुरी) : अध्यक्ष महोदय, माननीय सदस्य ने प्रिविलेज मोशन दिया था। आन ने वादा किया था। उन के मोशन पर कुछ फंसला तो होना चाहिए।

श्री शिव चन्द्र भ्वा : यहां पर पास ही में आल इन्डिया रेडियो है, मंत्रालय है, आकाशवाणी का दफ्तर है। उस के खिलाफ मेरा प्रिविलेज मोशन है। मैंने यह मोशन टेक्सेशन लाज (अमेंडमेंट) बिल के सम्बन्ध में दिया है।

श्री रामावतार शास्त्री (पटना) : ए० आई० आर० के बारे में यहां पर बहस जरूर होनी चाहिये।

श्री शिवचन्द्र भ्वा : टेक्सेशन लाज (अमेंडमेंट) बिल पर मैंने भी संशोधन रखे थे और श्री साल्वे ने भी रखे थे। इस तरह से तीन संशोधन थे। आल इन्डिया रेडियो ने कहा कि एक ही संशोधन श्री साल्वे का आया था। इस तरह से उस ने यहां की प्रोसीडिंग्स को डिस्टार्ट किया है और सदन की मर्यादा भंग की है। इस लिये मैं चाहता हूँ कि मेरे प्रिविलेज मोशन को स्वाकार किया जाय और आल इन्डिया रेडियो पर यहां बहस हो।

MR. SPEAKER : I have not received the reply yet.

SHRIMATI ILA PALCHOU DHURI : Can I not be heard ? (*Interruptions*).

I have been trying to catch your eye so many times.

SHRI N. K. P. SALVE (Betul) : Unless you afford protection, she cannot speak.

MR. SPEAKER : I accepted his recommendation.

SHRIMATI ILA PALCHOU DHURI : I have a very urgent submission to make. In West Bengal, businessmen are being killed one after another. Even yesterday, a businessmen has been killed. I have a photostat copy of a letter here in which Charu Mazumdar and his party have been issuing threats to businessmen that unless they closed down their business and got out, they were going to be murdered. I would like to know what Government are doing to afford some protection to these businessmen. Otherwise, the economy of West Bengal is going to be shattered. All businesses will close down. Who will give employment to the people there? All this talk of employment will become meaningless then. Where will employment come from if businesses are closed down?

Here is the photostat copy. A businessman's only son has been murdered. The son's name is Indira Gadia, a brilliant student. Now his father, a businessman of Burdwan, has been sent this threatening letter, of which I have a photostat copy. The letter in Bengali is as follows : I will translate it. We have murdered your son, now it is your turn. Close your mills and business and go away. If you doubt go away, we will murder you.

Something has got to be done. I hope Government will give some extra protection to them. Otherwise, the economy of West Bengal will be threatened and shattered.

श्री राम सिंह अयरवाल (सागर) : जनसंघ का कोई सदस्य नहीं बोला है।

श्री मधु लिमये : बाद में बोलिये।

श्री राम सिंह अयरवाल : अभी बोलूंगा।
छः बार मैं खड़ा हुआ हूँ।

MR. SPEAKER : I have not allowed him yet. I had called Shri Limaye.

श्री मधु लिमये : कल दोपहर सदन को एडजर्न करने के पहले आप इस तरह बोले थे। मैं आपका अन्तिम वाक्य पढ़ कर सुना रहा हूँ।

"Mr. Speaker: Why don't you allow him to make the statement? Do you think by shouting, you can stifle the debate? I am not going to allow that. If you go on interrupting, I will ask the Minister to lay it on the Table, and adjourn the House till quarter past two."

SHRI KANWAR LAL GUPTA (Delhi Sadar) : I want to raise a point of order on this.

SHRI S. M. BANERJEE: I rise on a point of order on his point of order.

श्री मधु लिमये : मेरा भी तो प्वाइंट आफ आर्डर चल रहा है।

मिनिस्टर का न तो कोई वक्तव्य आया है और न सदन में कोई वक्तव्य रखा गया है।

श्री कंवर लाल गुप्त : मेरा प्वाइंट आफ आर्डर आप पहले सुनिये।

श्री शिव चन्द्र भ्मा : जब एक प्वाइंट आफ आर्डर चल रहा है तो दूसरा कैसे आ सकता है ?

MR. SPEAKER : All of you keep on speaking all the time. Let one Member speak. The hon. Member is already on his legs. Let him speak. Nobody should interrupt. एक बोल रहा है, दूसरे को नहीं बोलना चाहिये। यह क्या तरीका बना लिया है।

SHRI HEM BARUA (Mangaldai) : This is a serious matter. You directed the Minister yesterday to lay it on the Table of the House. He did not do so.

श्री मधु लिमये : मैं यह नहीं कह रहा हूँ कि इनको आप बोलने का मौका न दें। मैं क्या कह रहा हूँ, इसको आप सुन लीजिये। मंत्री महोदय से मैंने जो मुद्दे उठाए हैं, उसके बारे में वक्तव्य नहीं दिया है। वह आए और उसके

बाद नियम 193 के तहत यहाँ पर बहस करने का आप मौका दें ताकि यह लोग भी बोल सकें और हम लोग भी बोल सकें। इस में किसी को क्या आपत्ति हो सकती है, समझ में नहीं आता है।

श्री अटल बिहारी वाजपेयी (बलरामपुर) : मंत्री महोदय वक्तव्य दें, इस पर मुझे एक आपत्ति है। कल आपने मंत्री महोदय को कहा कि वक्तव्य रखिए, उन्होंने नहीं रखा। इतना ही नहीं। उन्होंने सेंट्रल हाल में जा कर अब्-बार वालों को कहा कि मैं कोई वक्तव्य रखना नहीं चाहता था। अब मंत्री महोदय वक्तव्य कहां से लाएँ ? अगर उन्होंने कल वक्तव्य नहीं रखा तो क्यों नहीं रखा ? आपने कल उनको वक्तव्य रखने के लिए निर्देश भी दिया था। लेकिन उसके बावजूद उन्होंने नहीं रखा। इसका मतलब है कि मंत्री महोदय वक्तव्य नहीं रखना चाहते थे। आज अगर वह वक्तव्य रखना चाहते हैं तो पहले बतायें कि कल क्यों नहीं रखा और पहले क्षमा मांगें, फिर हम इजाजत दे सकते हैं वक्तव्य रखने की। यह मामला कल लंच के बाद भी उठाया गया था। आपकी जगह पर कल जो इस पीठ पर आसीन थे उन्होंने भी कहा था कि कोई वक्तव्य नहीं है। बाद में शाम को फिर श्री मधु लिमये ने यह मामला उठाया। तब आपने कहा कि मंत्री महोदय कोई वक्तव्य नहीं देना चाहते। उन्होंने कुछ कागज पर लिख लिया था। मैं जानना चाहता हूँ कि मंत्री महोदय वक्तव्य देना चाहते हैं या नहीं ? अगर देना चाहते हैं तो पहले क्षमा मांगें, फिर वक्तव्य दें। दूसरी बात यह है कि वक्तव्य के बाद आप इस सारे मसले पर सदन को बहस करने का मौका दें। एक पक्षीय प्रचार नहीं चलेगा।

SHRI KAMALNAYAN BAJAJ (Wardha) : On behalf of our party also, I had requested that you should ascertain why the statement was not laid on the table of the House.

श्री कंवर लाल गुप्त : मेरा भी प्वाइंट आफ आर्डर है। कल जब आपने मंत्री महोदय आदेश दिया कि वह वक्तव्य रखें और मंत्री महोदय ने नहीं रखा और इसके बजाय लाबी में जा कर उन्होंने कहा वह जो आज भ्रखबारों में छपा है। लाबी में जा कर उन्होंने यह कहा... (व्यवधान)

MR. SPEAKER : You want to shut him out even outside the House.

श्री कंवर लाल गुप्त : क्या इस तरह से चल सकता है। जिस तरह से वह चिल्ला सकते हैं, हम भी चिल्ला सकते हैं।

MR. SPEAKER : Will you please sit down ? He is on a point of order.

SHRI S. KUNDU : I am on a point of order arising out of his remarks.

श्री कंवर लाल गुप्त : प्वाइंट आफ आर्डर पर प्वाइंट आफ आर्डर कैसे चलेगा। जब मंत्री महोदय को यह आदेश आपकी तरफ से दिया गया था कि वह सदन में वक्तव्य दें तो सदन में वक्तव्य देने के बजाय बाहर उन्होंने वक्तव्य दिया और यहाँ यह कहा कि मुझे इतना ही कहना है कि यूनिवर्सिटी ने कमेटी बना दी है। मेरे पास लिखा हुआ था पैसिल से। लेकिन वक्तव्य कोई नहीं था। मुझे इतना ही कहना है और कुछ कहना नहीं है। मैं जानना चाहता हूँ कि क्या सदन की मर्यादा को भंग करना यह नहीं या स्पीकर के आदेश की अवहेलना करना नहीं है कि बार बार इसको उठाया जाए और कम्युनलिज्म का प्रचार किया जाए। दिल्ली की हवा को बिगाड़ने की यह सरकार की कोशिश है।

MR. SPEAKER : What is all this stir about ? I fail to understand it. Yesterday, he rose and he wanted to say something. There were such shorts and noise that the poor Minister had to sit down. I enquired if he had anything to say, or to make any

statement. He said that he had just to say a few words, I told the House that he had not any written statement and he wanted to say something. As soon as he went to his room, he sent me a letter saying that he had no statement to make, except to say four or five sentences which he wrote in pencil to the effect that the University Executive Council had appointed a certain committee. You do many things in this House and later on second thoughts you approach me saying : this has happened and what shall we do ? I think we should fix some age limit so that the youngsters in this House would not be so strong. The Jan Sangh leader is very much enthusiastic, and I wish he had married and tamed down.

श्री अटल बिहारी वाजपेयी : आप बैठ जाइये, मुझे कुछ कहना है।

MR. SPEAKER : There is nobody to tame him at home; After all, there are parties. He can make a statement. We can have a discussion. He has already said yesterday. If you want to have a discussion about this, what for did you not allow him to speak ? Now you are asking him to apologise. What for ?

SHRI KANWAR LAL GUPTA : For making a statement outside the House.

MR. SPEAKER : He can make a statement.

श्री कंवर लाल गुप्त : आदेश आपके का यहाँ पालन होना चाहिए, काफ़ी हाउस में या चांदनी चौक में नहीं।

MR. SPEAKER : You do not allow him to make a statement here ; you obstruct him outside also. What wonderful Member are you ? I have this letter which he wrote to me and I shall circulate it. If you later on want a discussion, I shall have no objection. ... (Interruptions) I close it now.

We shall discuss about it. Now, papers to be laid.